

poona

In the High Court of Judicature, Bombay.

From day, the 6<sup>th</sup> day of February 1865.

SPECIAL APPEAL No. 846 OF 1864.

Salooji and Perangooji, deceased, their  
respective sons and heirs Mahadoo alias  
Koochia and Sadia, minors their guardians  
their uncle Simbaji bin Chimay mali  
of the Poona District  
(Original Defendants) } Appellant's

versus

Rangooji bin Roodraji of the  
Poona District  
(Original Plaintiff) } Respondent

Rs. 585-0-0

The claim in the Original Suit was to  
interest.

the amount due  
recovered on two bonds, with  
A

In Appeal No. 223 of 1863 the  
of the District of Poona at Poona  
the Decree of the J. P. Patil who had awarded the claim.

A Special Appeal was preferred in the High Court on the grounds that (1) That there has  
been a substantial error in law in the investigation of the  
case which has produced an error in the decision of the  
case upon its merits, in that the district judge is in error  
in

in holding Exhibit No 12 in the nature of an agreement  
instead of a mere receipt according to the clear wording  
of the document itself and that (II) if the execution of the  
receipt be held to be proved by evidence the Judge is  
in error in not throwing the onus as regards the considera-  
tion on the Respondent.

The Court confirms the decree of the District  
Judge.

Costs on Special Appellant.

R. Couch

H. Elliott

A. Ward

MEMORANDUM OF COSTS incurred in Special Appeal No. 840  
of 186 A against the decision of the Judge of the  
District of Poona and disposed of on the 6 February 1865  
by confirming the same with costs

BY THE APPELLANT—

IN THE DISTRICT.

In the Mousiff's Court (including V.F.)	32..10	✓
In the Judges Court	53..14.1	✓
	85..14.11	✓

IN THIS COURT.

Stamp for Memorandum of Special Appeal	32..	✓
Stamps for copies of Decree and Judgment	3..	✓
Stamp for Vukalutnama <sup>two</sup>	4..	✓
Stamp of an application to enter the name of the Appellant's heir	0 0 0	
Batta for Process and Postage	2..8..	✓
Sectioner's Fee	" 12.6	✓
Vukeel's Fee	17..8..10	✓
	59..13..4	✓

BY THE RESPONDENT—

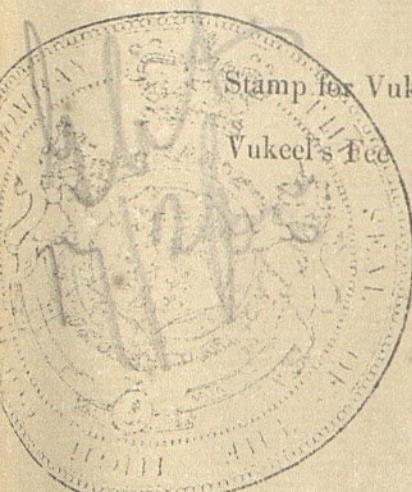
Rupees.... 114..12..3. ✓

IN THE DISTRICT.

In the Mousiff's Court	81..10	✓
In the Judges Court	18..8..10	✓
	99..9..8	✓

IN THIS COURT.

Stamp for Vukalutnama	2..	✓
Vukeel's Fee	17..8..10	✓
	19..8..10	✓
Rupees....	119..2..0	✓



*W. Das*  
Sealer  
The 6<sup>th</sup> day of February 1865  
*R. West*  
Registrar